

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO- 2742
ANSWERED ON- 14/12/2021

RGSA FUNDS TO BIHAR

2742. DR. ALOK KUMAR SUMAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) whether the Government has restructured Centrally sponsored Scheme of Rashtriya Gram Swaraj Abhiyan in the country, if so, the details thereof;
- (b) whether the Sustainable Development Goals relating to poverty, public health, nutrition, education, gender, sanitation, drinking water, livelihood generation fall in the realm of Panchayats;
- (c) if so, the details thereof;
- (d) the details about the money released during the last four years to Bihar under RGSA and if not, the reasons therefor; and
- (e) the measures taken to release the pending amount to the State of Bihar particularly to Gopalganj district?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The Ministry of Panchayati Rai (MoPR) is implementing the restructured Centrally Sponsored Scheme (CSS) of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. the financial year 2018-19 with the primary aim of strengthening PRI's for achieving Sustainable Development Goals (SDG's) with the main thrust on convergence with Mission Antyodaya and emphasis on strengthening PRI's in the 117 Aspirational districts. The scheme is being implemented in all States/ Union Territories including the State of Bihar.

(b)& (c) Yes, Sir. The Sustainable Development Goals(SDGs) relating to poverty, public, health, nutrition, education, gender, sanitation, drinking water, livelihood generation etc, fall within the realm of Panchayats. The primary objective of Rashtriya Gram Swaraj Abhiyan (RGSA) is to develop the governance capabilities of the Panchayats to deliver on SDGs which fall within the realm of Panchayats. Since Panchayats are the key player for implementation of SDGs in rural areas, states have been advised to integrate SDGs in their Training Plans and

financial assistance under the scheme have been provided to States/ Union Territories for these training Plans as included in their respective Annual Action Plan.

(d) Funds to the tune of Rs. 4.25 cr. had been released during 2018-19.

(e) Under the scheme, funds are released to States on the basis of approved Plans, submission of requisite documents viz. Utilization Certificate, Auditor's Report etc and compliance of other directions as and when issued by Government of India. State of Bihar has been advised to submit the requisite documents and compliance of directions for release of fund. During the current financial year an amount of Rs. 63.768 cr. has been released to State of Bihar so far. Funds are released to States/ Union Territories and not to Districts.
